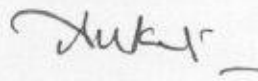



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Respondent	
2.	for Adv Rupendra Porwal		Company	
3.	Krishna Dev Vyas	Adv	Applicant for	

**CA NO. 53/ALD/2019**

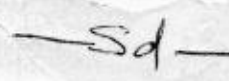
Sh. Krishna Dev Vyas, Advocate for the Applicant and Sh. Ankit Kr. Singh, PCS holding brief of Sh. Rupendra Kumar Porwal counsel for the respondent are present.

Record shows that the time was granted to the Applicant for filing rejoinder, but the same has not been filed till date. Let the same be filed by the next date fixed.

Accordingly, put up on 30.04.2021 before the Regular Court.

Dated : 24.03.2021

Typed by :  
Md. Zaid  
(Stenographer)

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)